

**Court-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 198 of 2013 & I.A. No. 433 of 2013**

**Dated : 13<sup>th</sup> December, 2013**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**K.K.K. Hydro Power Ltd. .... Appellant (s)**

**Versus**

**Himachal Pradesh Electricity Regulatory  
Commission & Ors. .... Respondent (s)**

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta  
Mr. Ajay Vaidya  
Mr. Antaryami Upadhyay  
Ms. Ishita Dur

Counsel for the Respondent (s) : Ms. Shikha Ohri &  
Ms. Ruth Elwin for HPERC  
Mr. Anand K. Ganesan

**ORDER**

Learned counsel for the appellant has filed I.A. 433 of 2013. Learned counsel for the respondent nos. 1 and 2 takes notice of the said application.

Respondents may file reply/objections to the said IA on or before 3<sup>rd</sup> January, 2014.

Post the matter for hearing on I.A. No. 433 of 2013 on **13<sup>th</sup> January, 2014.**

**(Justice Surendra Kumar)**  
**Judicial Member**

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**( Rakesh Nath)**  
**Technical Member**